

# ORISSA HIGH COURT

## FILING REPORT AS ON :25/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBA/24624/2026	PROJECT DIRECTOR, NHAI, PIU, SAMBALPUR VS BARGARH DISTRICT DISPLACED WELFARE SOCIETY, BARGARH	MADAN MOHAN DAS VS DALIRANI BEHURAY	// () //	
2	D-BLAPL/15597/2026	SARFARAJ QUADRI @ BARJU VS STATE OF ODISHA	DALIRANI BEHURAY VS TUSHAR KANTA SAHOO	//0 () //	
3	D-BLAPL/15601/2026	HRUSIKESH MALIK VS STATE OF ODISHA	TUSHAR KANTA SAHOO VS PRADEEP KUMAR DASH	PATTAMUNDAI MODEL /42 /2025 () //	
4	D-BLAPL/15604/2026	DA @ BIREN MALIK VS STATE OF ODISHA	PRADEEP KUMAR DASH VS PRAVAT KUMAR NAYAK	PATTAMUNDAI MODEL /154 /2026 () //	
5	D-BLAPL/15605/2026 BLAPL/5312/2026	DILLIP KUMAR NAIK VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS ASUTOSH TRIPATHY	SAMAL /290 /2025 SPECIAL JUDGE (POCSO), ANGUL(Anugul ) Spl/0000071/2025	
6	D-BLAPL/15610/2026	RAMA SAHU VS STATE OF ODISHA	ASUTOSH TRIPATHY VS SRINIVAS MOHANTY	ANGUL SADAR PS /354 /2026 () //	AOR20220001648C202600031
7	D-BLAPL/15611/2026	CHANDAN KAR VS STATE OF ODISHA	SRINIVAS MOHANTY VS JAGABANDHU SAHU	TARBHA /178 /2025 () //	AOR20240000732C202600072
8	D-BLAPL/15612/2026	BELARSINGH BAG VS STATE OF ODISHA	JAGABANDHU SAHU VS JUGALA KISHORE PANDA	PAIKMAL /12 /2024 () //	AOR20220001487C202600075
9	D-BLAPL/15614/2026	HARI GOLARI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS SHAKTI PRASAD DAS	KALIMELA /228 /2024 () //	
10	D-BLAPL/15615/2026	BIJU BEHERA VS STATE OF ODISHA	SHAKTI PRASAD DAS VS JUGALA KISHORE PANDA	BARBIL /197 /2026 () //	
11	D-BLAPL/15616/2026	BASUDEV BISOI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS MALKANGIRI	MALKANGIRI /503 /2025 () //	

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12	D-BLAPL/15617/2026	SANJAY NAYAK VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	BHADRAK TOWN /343 /2025 () //	
13	D-BLAPL/15620/2026	DINABANDHU MAJHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /101 /2026 () //	
14	D-BLAPL/15624/2026	SANGRAM JENA @ BUBUN VS STATE OF ODISHA	SUBHAJEET SAHU VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /9 /2026 () //	
15	D-BLAPL/15626/2026	APURBA BISWAS VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KALIMELA /22 /2025 () //	
16	D-BLAPL/15627/2026	CHANDAN KAR VS STATE OF ODISHA	SRINIVAS MOHANTY VS	TARBHA /163 /2025 () //	AOR20240000732C202600071
17	D-BLAPL/15630/2026	SANJIB BHOI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NARLA /94 /2026 () //	
18	D-BLAPL/15636/2026	SAROJ NAYAK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAIDYANATHPUR /22 /2026 () //	
19	D-BLAPL/15639/2026	RAMA KRUSHNA SAGARIA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MATHILI /161 /2025 () //	
20	D-BLAPL/15642/2026	MANAS MOHARANA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	MOTANGA /136 /2026 () //	
21	D-BLAPL/15645/2026	SANAM @ BIDHAN CHANDRA GURU VS STATE OF ODISHA	SRINIVAS MOHANTY VS	DUNGURIPALI /15 /2024 () //	AOR20240000732C202600073
22	D-BLAPL/15646/2026	KARUNAKAR SINGH @ KARAN VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	LAIKERA /64 /2026 () //	
23	D-BLAPL/15648/2026	AKULA SETHI	PARTHA SARATHI DAS	KABISURYANAGAR /444 /2022	AOD20240000364C202600143

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/15653/2026	PINKU GUNI	PRASANTA KUMAR NANDA	SAHID NAGAR P.S. /117 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/15654/2026	KARUNAKAR SINGH @ KARAN	RANJAN KUMAR NAYAK	JHARSUGUDA SADAR /101 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/15655/2026	JAGAN SETHY	SITIKANT MISHRA	SALIPUR /110 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/15658/2026	BAGHA @ MANOJ KUMAR BEHERA	OM PRAKASH SARAN	ANGUL TOWN /972 /2025	AOR20220000371C202600065
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/15659/2026	ABHAYA KUMAR PANDA	DEVASHIS PANDA	CUTTACK VIGILANCE /3 /2026	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
29	D-BLAPL/15661/2026	SIDHU @ SIDHANTA PADHAN	SIDHARTHA DAS	BOLANGIR SADAR /158 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/15662/2026	SANDEEP KUMAR PATNAIK	DEVASHIS PANDA	AINTHAPALI /73 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/15663/2026	SUJIT KUMAR ROUT @ TERU LUCKY	SAPAN KUMAR LENKA	BADAMBADI /493 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/15665/2026	BULA MOHARANA	ANUGRAHA NARAYAN SAMANTARAY	//	AOD20250001040C202600020
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/15667/2026	SUDARSAN @ SUDARSHAN BISWAL	GOKULANANDA SAHU	LATHOR /32 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/15668/2026	BISWAJIT MALLICK	PRANAB KUMAR DAS	ORKEL /151 /2020	
		VS	VS	()	

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35	D-BLAPL/15669/2026	STATE OF ODISHA KHAN @ ARJUN BEHERA VS UNION OF INDIA (NCB)	PRATAP CHANDRA CHHINCHANI VS	// NCB BHUBANESWAR /10 /2025 ()	
36	D-BLAPL/15671/2026	ELU @ LOKNATH NAG VS STATE OF ODISHA	BIDYADHAR PANDA VS	// SAMBALPUR SADAR /154 /2026 ()	AOR20220001945C202600020
37	D-BLAPL/15672/2026	RAHUL MAHANTA VS STATE OF ODISHA	PRANAB KUMAR DAS VS	// MALKANGIRI /174 /2025 ()	
38	D-BLAPL/15673/2026	SATYA RANJAN @ NARAYAN BARAL VS STATE OF ODISHA	BIRAJA PRASANNA BAL VS	// SATYABADI /421 /2025 ()	
39	D-BLAPL/15680/2026	BHAGABAN KALSALI @ BHAGABANA VS STATE OF ODISHA	BINI MISHRA VS	// BOLANGIR SADAR /99 /2023 ()	
40	D-BLAPL/15682/2026	GOPA BEHERA VS STATE OF ODISHA	CHITTA RANJAN MISHRA VS	// / /0 ()	
41	D-BLAPL/15683/2026	SUBASH KUMAR VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	// / /0 ()	
42	D-BLAPL/15687/2026	MANISH KUMAR SUNA VS STATE OF ODISHA	BINI MISHRA VS	// BOLANGIR SADAR /347 /2023 ()	
43	D-BLAPL/15691/2026	SIDDHARTHA SHANKAR SAHOO @ BAPUNI VS STATE OF ODISHA	ASISH MISHRA VS	// CHHENDIPADA /161 /2026 ()	
44	D-BLAPL/15693/2026	GAGAN BIHARI BEHERA VS STATE OF ODISHA	ASISH MISHRA VS	// CHHENDIPADA /161 /2026 ()	
45	D-BLAPL/15695/2026	BUDHAN @ NIRMAL JENA VS STATE OF ODISHA	RAVI SHANKAR SAMAL VS	// KUJANGA /165 /2025 ()	

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46	D-BLAPL/15703/2026	SATYAJIT DAS @ BALIA VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	ANGUL TOWN /257 /2026 () //	
47	D-BLAPL/15705/2026	SATYAJIT DAS @ BALIA VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	ANGUL TOWN /251 /2026 () //	
48	D-BLAPL/15716/2026	SASIKANT SUTAR @ SANU VS STATE OF ODISHA	ARYA DASH VS	PARADEEP LOCK /67 /2026 () //	
49	D-BLAPL/15719/2026	SARPESH DAS VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	KHETRARAJPUR /62 /2026 () //	AOR20220002454C202600067
50	D-BLAPL/15725/2026	AMIT KUMAR MATOLIYA VS STATE OF ODISHA	SANJUKTA MUNDA VS	// () //	AOR20220002621C202600023
51	D-BLAPL/15727/2026	GURU CHARAN PRADHAN VS STATE OF ODISHA	KULDEEP MOHANTY VS	ANGUL SADAR PS /354 /2026 () //	AOD20240000012C202600156
52	D-BLAPL/15728/2026	ASWINI BHUE @ BHOI VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	BURLA /391 /2025 () //	AOR20220002454C202600068
53	D-BLAPL/15729/2026	DEBASHISH PATRA VS STATE OF ODISHA	DURGA PRASAD JENA VS	REAMAL /139 /2026 () //	AOR20230000034C202600008
54	D-BLAPL/15730/2026	MD AKBAR VS STATE OF ODISHA	BISWARANJAN DALAI VS	KUTRA /96 /2026 () //	AOR20220003722C202600093
55	D-CMP/24529/2026	SURESWARI PATEL VS JANAKI RAXA	AJAYA KUMAR NANDA VS	// () //	
56	D-CMP/24552/2026	SAMIM BUX VS RAHEMAN BUX	HARIHAR PANIGRAHI VS	// () //	
57	D-CMP/24582/2026	AMULYA JENA	ARUN KUMAR BEHERA	//	AOR20220003422C202600060

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		VS	VS	0	
		RAMANI JENA		//	
58	D-CMP/24583/2026	KARUNAKAR NAYAK@NAIK	BASUDEV MISHRA	//	
		VS	VS	0	
		JYOTSNARANI NAIK		//	
59	D-CMP/24614/2026	RATAN HATI	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		BARUN LATH		//	
60	D-CMP/24620/2026	NIRANJAN NAYAK	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		BENUDHARA NAYAK		//	
61	D-CMP/24621/2026	DINU BHAKTA @ BHUKTA	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		RAJESH MUNI		//	
62	D-CMP/24633/2026	SHYAM SUNDAR SINGH	ARUN KUMAR BEHERA	//	AOR20220003422C202600061
		VS	VS	0	
		BENUDHAR PRADHAN		//	
63	D-CONTC/24548/2026	RAGHUNATH BEHERA	ADV.	//	
		VS	VS	0	
		AMRIT RUTURAJ, IAS		//	
64	D-CONTC/24558/2026	SATYABAN BISHI	ADV.	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, I.A.S		//	
65	D-CONTC/24561/2026	SITARAM BISHI	ADV.	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, I.A.S		//	
66	D-CONTC/24571/2026	KISHORE RANJAN GIRI	ADV.	//	
		VS	VS	0	
		SHUBHA SARMA, PRINCIPAL SEC. TO GOVT. OF ODISHA, DEPT. OF WATER RESOURCES		//	
67	D-CONTC/24576/2026	RENUBALA BEHERA	RABINDRA KUMAR PATNAIK	//	
		VS	VS	0	
		ASHOK KUMAR DASH, OAS		//	
68	D-CONTC/24600/2026	NIHAR RANJAN SARANGI	ADV.	//	
		VS	VS	0	

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69	D-CRLA/15609/2026	DR.N.THIRUMALLA NAYAK, DEPT. OF SCHOOL AND MASS EDUCATION, KHURDA PRAMOD KUMAR JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// TANGI /77 /2026 ()	
70	D-CRLA/15631/2026	RANJIT KUMAR PADHY @ MILI VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	// GUNUPUR /78 /2023 ()	
71	D-CRLA/15664/2026 CRLA/466/2026	PRAVATI SWAIN VS STATE OF ODISHA(VIG.)	HEMANT KUMAR MUND VS	CUTTACK VIGILANCE /57 /2016 SPECIAL JUDGE(VIGILANCE),DHENKANAL(Dhenkanal)	
72	D-CRLA/15712/2026	BADAL KUMAR SAHOO VS STATE OF ODISHA	RAJKISHORE SWAIN VS	GHATAGAON /26 /2026 ()	AOD20250001071C202600021
73	D-CRLA/15726/2026	SHANTANU SA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	PATNAGARH /53 /2026 ()	AOR20220001296C202600083
74	D-CRLMC/15603/2026	GHANASHYAM KARMI VS MUKUNDA MEHER	ACHYUTA PRIYADARSAN MISHRA VS	// / /0 ()	
75	D-CRLMC/15619/2026	BASANTA KUMAR SETHI VS DR. SATCHIDANANDA PATNAIK	ARPIT SARANGI VS	// / /0 ()	
76	D-CRLMC/15621/2026	M. SURESH VS STATE OF ODISHA	RAMESH CHANDRA BEHERA VS	PHULBANI TOWN /63 /2013 ()	
77	D-CRLMC/15640/2026	SANJAYA KUMAR PADHI VS STATE OF ODISHA	RAMAKRISHNA NAIK VS	// MALGODOWN /207 /2021 ()	
78	D-CRLMC/15641/2026	SUREKHA KONHAR VS MADHUSUDAN KONHAR	MAHESWAR MOHANTY VS	TIKABALI /85 /2023 ()	
79	D-CRLMC/15657/2026	BIKASH KUMAR JENA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	// KHAIRA /274 /2020 ()	

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80	D-CRLMC/15660/2026	DEBA @ DEBENDRA KUMAR MOHANTY VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	// () //	AOR20220003344C202600017
81	D-CRLMC/15666/2026	RAKI @ RAKESH KUMAR SUKLA VS STATE OF ODISHA	BIJAYALAXMI MOHAPATRA VS	GOBINDAPUR /189 /2025 () //	
82	D-CRLMC/15681/2026	SANJAYA KUMAR GHOSH @ SANJIB GHOSH VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	RASOL /88 /2026 () //	
83	D-CRLMC/15685/2026	JAYANTA KUMAR PANDA VS STATE OF ODISHA	PRADIPTA VARMA VS	/ /0 () //	
84	D-CRLMC/15689/2026	HITESH BHAI PATRA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /50 /2024 () //	
85	D-CRLMC/15708/2026	SARBESWAR BEHERA VS STATE OF ODISHA(VIG.)	ARUN KUMAR NAYAK VS	CUTTACK VIGILANCE /53 /1992 () //	AOD20260000163C202600049
86	D-CRLMC/15710/2026	SARBESWAR BEHERA VS STATE OF ODISHA(VIG.)	SUDEEP KUMAR SARANGI VS	CUTTACK VIGILANCE /53 /1992 () //	AOD20260000163C202600047
87	D-CRLMC/15720/2026	RATAN DAS VS STATE OF ODISHA	BISWANATH BEHERA VS	RAJNAGAR /142 /2023 () //	
88	D-CRLMC/15721/2026	MITU @ ARTATRANA SETHI VS STATE OF ODISHA	BISWARANJAN DALAI VS	BADAGODA P.S. /80 /2011 () //	AOR20220000053C202600037
89	D-CRLMP/15596/2026	SUSHANT KOKATE VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	/ /0 () //	
90	D-CRLMP/15598/2026	JASMINI SAHOO VS STATE OF ODISHA	PADMANAVA JENA VS	/ /0 () //	
91	D-CRLMP/15676/2026	NILANCHAL MAJHI	SUSHANTA KUMAR JOSHI	/ /0	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLMP/15679/2026	SAYED SIRAJUL ALLI	SUSHANTA KUMAR JOSHI	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMP/15692/2026	SARAT BEHERA	NIRANJAN PANDA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMP/15701/2026	BHAGIRATHI PRADHAN	MADAN MOHAN DAS	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLREV/15674/2026	SNIGDHA SWAIN	SANDIPANI NAYAK	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-FAO/24601/2026	D.M., NATIONAL INSURANCE CO.LTD., CUTTACK	SUBRAT SATPATHY	//	
		VS	VS	()	
		SUKUMARI NAHARA@LOHAR		//	
97	D-FAO/24634/2026	PRASANT KUMAR PANIGRAHI	SUSMITA MOHANTY	//	AOD20250001071C202600020
		VS	VS	()	
		DUSMANTA KUMAR PANIGRAHI		//	
98	D-FAO/24635/2026	MANOJA KUMAR SAHU	Amit Kumar Saa	//	AOR20220001583C202600143
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-FAO/24636/2026	HIMANSU SEKHAR MAJHI	Amit Kumar Saa	//	AOR20220001583C202600144
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-JCRLA/15622/2026	SUKANTA KISAN	ADV.	MAHULPALI /73 /2023	
	JCRLA/154/2026	VS	VS	SPECIAL JUDGE (POCSO), SAMBALPUR(Sambalpur)	
		STATE OF ODISHA		Spl/0000026/2023	
101	D-JCRLA/15628/2026	PANCHANAN NAIK@PANCHU	ADV.	BHANJANAGAR /385 /2025	
	JCRLA/155/2026	VS	VS	A.D.J.,BHANJANAGAR(Ganjam)	
		STATE OF ODISHA		ST/0000115/2025	
102	D-JCRLA/15632/2026	LABA KHADIA	ADV.	HEMGIR /85 /2022	
	JCRLA/156/2026	VS	VS	SPECIAL JUDGE (POCSO), SUNDARGARH(Sundargarh)	

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103	D-JCRLA/15637/2026 JCRLA/157/2026	STATE OF ODISHA BHUNDA MAHALI VS STATE OF ODISHA	ADV. VS	Spl/0000047/2022 KAPTIPADA /236 /2021 A.D.J.,UDALA(Mayurbhanj)	
104	D-JCRLA/15643/2026 JCRLA/158/2026	MADHABA SABAR VS STATE OF ODISHA	ADV. VS	ST/0000038/2025 KISINDA /32 /2022 ADDL.SESIONS JUDGE CUM SPL JUDGE, RAIRAKHOL(Sambalpur)	
105	D-JCRLA/15649/2026 JCRLA/159/2026	ARUN@ARJUN BAGH VS STATE OF ODISHA	ADV. VS	ST/0000070/2022 JUJUMURA /18 /2008 A.D.J.,SAMBALPUR(Sambalpur)	
106	D-MACA/24555/2026	M/S. ICICI LOMBARD GENERAL INSURANCE CO.LTD., BBSR VS SAMBULI SETHY	PRATIK DASH VS	// () //	
107	D-MACA/24590/2026	D.M., UNITED INDIA INSURANCE CO.LTD., BBSR VS ASHOK ROUT	SUBRAT SATPATHY VS	// () //	
108	D-MACA/24608/2026	D.M., NEW INDIA ASSURANCE CO. LTD., GANJAM VS KUNTULA MAHARANA	SATYA SUNDAR KANUNGO VS	// () //	
109	D-MACA/24617/2026	B.M., ORIENTAL INSURANCE CO.LTD., SUNDARGARH VS SUGANTI TOPNO	PRIMJHIMBALA PATI VS	// () //	
110	D-MACA/24637/2026	THE NEW INDIA ASSURANCE COMPANY LIMITED VS NAGULAPALLI VENKATASWAMY	Gopal Chandra Samantaray VS	// () //	AOR20220001406C202600007
111	D-WA/24563/2026 WA/793/2026	NABAKISHORE PAHADASINGH VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// () //	
112	D-WA/24574/2026	SANJAY KUMAR MISHRA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// () //	
113	D-WA/24580/2026	SAMIR KUMAR DAS VS UNION OF INDIA	PRATIK DASH VS	// () //	AOD20250000335C202600002

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114	D-WA/24581/2026	STATE OF ODISHA VS SUDHIR KUMAR LENKA	KAILASH CHANDRA KAR,G.A VS AVIJIT MISHRA	// 0 //	LOD20240000194C202600194
115	D-WP(C)/24526/2026 WP(C)/16889/2026	DR.PRABHASH KUMAR NAIK VS STATE OF ODISHA	AVIJIT MISHRA VS NEELAKANTHA PANDA	// 0 //	
116	D-WP(C)/24527/2026 WP(C)/16887/2026	SASHI BHUSAN DASH VS THE STATE OF ODISHA	NEELAKANTHA PANDA VS AMRIPANTA NAIK	// 0 //	
117	D-WP(C)/24528/2026 WP(C)/16829/2026	GREWAL MINERAL AND METALS LLP, GURUGRAM, VS UNION OF INDIA	AMRIPANTA NAIK VS AVIJIT MISHRA	// 0 //	
118	D-WP(C)/24530/2026 WP(C)/16885/2026	DR.SHANKAR RAM CHANDWANI VS STATE OF ODISHA	AVIJIT MISHRA VS SEVATI SOREN	// 0 //	
119	D-WP(C)/24531/2026	ARUNA KUMAR DASH VS STATE OF ODISHA	SEVATI SOREN VS RAJENDRA NARAYAN ROUT	// 0 //	AOR20220001558C202600109
120	D-WP(C)/24532/2026	MANORANJAN PATRA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS AVIJIT MISHRA	// 0 //	
121	D-WP(C)/24533/2026 WP(C)/16881/2026	DR.SANJIB KUMAR PANDA VS STATE OF ODISHA	AVIJIT MISHRA VS PRIYANKA KUMAR PRADHAN	// 0 //	AOR20230000705C202600015
122	D-WP(C)/24534/2026	ALUMNI ASSOCIATION LR LAW COLLEGE, SAMBALPUR VS COMMISSIONER CUM SECRETARY HIGHER EDUCATION, GOVT OF ODISHA	PRIYANKA KUMAR PRADHAN VS PRAVAT KUMAR LENKA	// 0 //	
123	D-WP(C)/24535/2026 WP(C)/16888/2026	KADAMBINI BEHERA VS STATE OF ODISHA	PRAVAT KUMAR LENKA VS KARUNAKAR RATH	// 0 //	
124	D-WP(C)/24536/2026	BUDHADEV ROUT VS STATE OF ODISHA	KARUNAKAR RATH VS MANOJ KUMAR NAYAK	// 0 //	
125	D-WP(C)/24537/2026	KRUSHNA CHANDRA PANIGRAHI	MANOJ KUMAR NAYAK	//	AOR20230001273C202600005

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		THE ODISHA FOREST DEVELOPMENT CORPORATION LTD		//	
126	D-WP(C)/24538/2026	ZAIDAILI KHAN	KARUNAKAR RATH	//	
		VS	VS	()	
		ADM, BALASORE		//	
127	D-WP(C)/24539/2026	NARAYANA CHANDRA JENA	PRABHAKAR SABAT	//	AOD20260000172C202600040
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-WP(C)/24540/2026	BHARATI GAHANA	PRABHAKAR SABAT	//	AOD20260000172C202600039
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-WP(C)/24541/2026	KARUNAKAR RATH		//	
		VS	VS	()	
		COLLECTOR CUM D.M., CUTTACK		//	
130	D-WP(C)/24542/2026	BISWAJIT SAHOO	PRABHAKAR SABAT	//	AOD20260000172C202600038
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-WP(C)/24543/2026	KALUCHARAN NAYAK	PRABHAKAR SABAT	//	AOD20260000172C202600037
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-WP(C)/24544/2026	SADASHIBA DAS	AMIT PRASAD BOSE	//	
	WP(C)/16875/2026	VS	VS	()	
		STATE OF ODISHA		//	
133	D-WP(C)/24545/2026	BIBHU PRASAD KHUNTIA	PRABHAKAR SABAT	//	AOD20260000172C202600036
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-WP(C)/24546/2026	DIPTI RANJAN PANDA	BIJAYA KUMAR BEHERA 1	//	
	WP(C)/16880/2026	VS	VS	()	
		STATE OF ODISHA		//	
135	D-WP(C)/24547/2026	SATYA RANJAN PATTANAYAK	ARUN KUMAR BEHERA	//	AOR20220003422C202600059
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-WP(C)/24549/2026	SUMITRA MAJHI	MANOJ KUMAR BALASAMANTA	//	
		VS	VS	()	

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**FILING REPORT AS ON :25/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/24550/2026 WP(C)/16866/2026	STATE OF ODISHA M/S MANAS KUMAR NAYAK, KHORDHA VS	GOURAV KUMAR ROY CHOUDHURY VS	// // 0	AOD20220003611C202600038
138	D-WP(C)/24551/2026 WP(C)/16890/2026	THE COMMISSIONER, CGST, CX AND CUSTOMS, BHUBANESWAR PADMALOCHAN PODH VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
139	D-WP(C)/24553/2026 WP(C)/16879/2026	STATE OF ODISHA GAYA PRASAD PODH VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
140	D-WP(C)/24554/2026	STATE OF ODISHA SIBA SANKAR PANDIT VS	ARUN KUMAR ACHARYA VS	// // 0	
141	D-WP(C)/24556/2026	STATE OF ODISHA BIDYUT PRAVA KAR VS	LAXMIKANTA MOHANTY VS	// // 0	
142	D-WP(C)/24557/2026	STATE OF ODISHA BIJESWAR PANDA VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
143	D-WP(C)/24559/2026 WP(C)/16871/2026	STATE OF ODISHA MANORANJAN MOHAPATRA VS	NIRANJAN LENKA VS	// // 0	
144	D-WP(C)/24560/2026	STATE OF ODISHA RAGHUNATH CHALAN VS	ARUN KUMAR ACHARYA VS	// // 0	
145	D-WP(C)/24562/2026	STATE OF ODISHA ANEEMA BEHERA VS	LAXMIKANTA MOHANTY VS	// // 0	
146	D-WP(C)/24564/2026	STATE OF ODISHA SUJATA DASH VS	ARUN KUMAR ACHARYA VS	// // 0	
147	D-WP(C)/24565/2026	STATE OF ODISHA SUBHRA GIRI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// // 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WP(C)/24566/2026 WP(C)/16882/2026	SHREE SHREE JAGANNATH THAKURS SHREE MADAN MOHAN BEHERA VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS ARUN KUMAR ACHARYA	NEJEGAON, CHAULIAGANI, CUTTACK () //	
149	D-WP(C)/24567/2026	NARAHARI SWAIN VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS MANA MOHAN PATTANAYAK	// () //	
150	D-WP(C)/24568/2026	SANJOY DEY VS UNION OF INDIA	MANA MOHAN PATTANAYAK VS ARUN KUMAR ACHARYA	// () //	
151	D-WP(C)/24569/2026	RAJESH HUIKA VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS SUKANTA KUMAR NAYAK	// () //	
152	D-WP(C)/24570/2026	SUSIL KUMAR PANDA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS MANA MOHAN PATTANAYAK	// () //	
153	D-WP(C)/24572/2026	SIVA PRASAD SAHU VS STATE OF ODISHA	MANA MOHAN PATTANAYAK VS TUSAR KUMAR MISHRA	// () //	
154	D-WP(C)/24573/2026	NIRANJAN BEHERA VS UNION OF INDIA	TUSAR KUMAR MISHRA VS NIRANJAN LENKA	// () //	
155	D-WP(C)/24575/2026 WP(C)/16878/2026	RANJAN KUMAR GIRI VS STATE OF ODISHA	NIRANJAN LENKA VS ANIL KUMAR DAS	// () //	
156	D-WP(C)/24577/2026	THE AUTHORISED SIGNATORY, PNB METLIFE INDIA INSURANCE CO. LTD., KARNATAKA VS PERMANENT LOK ADALAT(PUBLIC UTILITY SERVICES), GANJAM	ANIL KUMAR DAS VS BHABANI SANKAR DAS	// () //	
157	D-WP(C)/24578/2026	MADAN MOHAN BEHERA VS STATE OF ODISHA	BHABANI SANKAR DAS VS SASWAT KUMAR ACHARYA	// () //	
158	D-WP(C)/24579/2026	DOLPHIN MOTOR AGENCY, CUTTACK VS ADDITIONAL COMMISSIONER OF STATE TAX (APPEAL), CENTRAL ZONE-II, CUTTACK	SASWAT KUMAR ACHARYA VS SAPAN KUMAR PAL	// () //	
159	D-WP(C)/24584/2026	SUPRAKASH DAS	SAPAN KUMAR PAL	//	

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	WP(C)/16864/2026	VS UNION OF INDIA	VS	0 //	
160	D-WP(C)/24585/2026	EXECUTIVE ENGINEER (ELECTRICAL) TPWODL, SO VS SABITRI MEHER	PRASANTA KUMAR TRIPATHY VS	// 0 //	
161	D-WP(C)/24586/2026	AMRUN BIBI VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //	
162	D-WP(C)/24587/2026	MACHHINDRA DANGA@DANG VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //	
163	D-WP(C)/24588/2026 WP(C)/16859/2026	DEVASIS PATNAIK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
164	D-WP(C)/24589/2026	M/S.SURYA ENTERPRISES, CUTTACK VS CHIEF COMMISSIONER OF CGST AND CENTRAL EXCISE, BHUBANESWAR	SUNIL MISHRA VS	// 0 //	
165	D-WP(C)/24591/2026	SALINI JAIN VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //	
166	D-WP(C)/24592/2026	RAJESH NAIK VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //	
167	D-WP(C)/24593/2026	CHANDRA SEKHAR GUDLA VS SUPERINTENDENT, CGST AND CENTRAL EXCISE, RAYAGADA	ITISHREE TRIPATHY VS	// 0 //	
168	D-WP(C)/24594/2026	DAMAYANTI SAHU VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //	
169	D-WP(C)/24595/2026	MINAKSHI PRADHAN VS STATE OF ODISHA	BIJAY JENA VS	// 0 //	
170	D-WP(C)/24596/2026	M/S.SUNSHINE ELECTRICALS, JHARSUGUDA VS	BHABANI PRASAD MOHANTY VS	// 0	

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171	D-WP(C)/24597/2026	THE ASSISTANT COMMISSIONER OF STATE TAX OFFICER, CT AND GST CIRCLE, JHARSUGUDA ANAND KUMAR LODHA VS	BHABANI PRASAD MOHANTY VS	// ()	
172	D-WP(C)/24598/2026 WP(C)/16891/2026	THE CT AND GST OFFICER, CT AND GST CIRCLE, JHARSHUGUDA PRADEEP KUMAR BHUYAN VS	SHIVSANKAR MOHANTY VS	// ()	
173	D-WP(C)/24599/2026 WP(C)/16861/2026	STATE OF ODISHA TANKADHARA MOHAPATRA VS	JYOTI PATNAIK VS	// ()	
174	D-WP(C)/24602/2026	STATE OF ODISHA SAMPURNA SETHY VS	SHIBANI SHANKAR PRADHAN VS	// ()	
175	D-WP(C)/24603/2026	UNION OF INDIA M/S. FAIRDEALS LOGISTICS, JHARSHUGUDA VS	BHABANI PRASAD MOHANTY VS	// ()	
176	D-WP(C)/24604/2026	THE ASST. COMMISSIONER OF STATE TAX OFFICER, CT AND GST ENFORCEMENT UNIT, JHARSHUGUDA M/S.SHYAM ALUMINUM INDUSTRIES, JHARSUGUDA	BHABANI PRASAD MOHANTY VS	// ()	
177	D-WP(C)/24605/2026	THE ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST CIRCLE, JHARSUGUDA AKHIL KUMAR PARIDA VS	LAXMIKANTA MOHANTY VS	// ()	
178	D-WP(C)/24606/2026	STATE OF ODISHA DR.RAMENDRA KISHORE SAHU VS	SHIBANI SHANKAR PRADHAN VS	// ()	
179	D-WP(C)/24607/2026 WP(C)/16853/2026	STATE OF ODISHA DESABHAKTA BHAGABAT PRASAD PRADHAN @ DAIMATI KISHAN VS	MANISH KANUNGO VS	// ()	AOR20220002374C202600070
180	D-WP(C)/24609/2026	UNION OF INDIA PURUSATAM MAHANTA VS	SUBAS CHANDRA DAS VS	// ()	
181	D-WP(C)/24610/2026	STATE OF ODISHA DAIMATI KISHAN VS	SUBAS CHANDRA DAS VS	// ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/24611/2026	SUBRAT PATEL VS MANJIT NAIK	PRASANTA KUMAR SATAPATHY VS	// 0 //	
183	D-WP(C)/24612/2026	M/S.KIS PROJECTS PVT.LTD.,BHUBANESWAR VS CHIEF COMMISSIONER, CGST AND CENTRAL	DAITARI BEHERA VS EXCISE, ODISHA, BHUBANESWAR	// 0 //	
184	D-WP(C)/24613/2026	KAMAR BOITA VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //	
185	D-WP(C)/24615/2026	ROMACHAL PARIDA VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //	
186	D-WP(C)/24616/2026	MINATI PARIDA VS THE CIVIL JUDGE, JUNIOR DIVISION, PATTAMUNDAI, KENDRAPARA	SUNIL KUMAR PANDA VS	// 0 //	
187	D-WP(C)/24618/2026	ASHALATA MOHANTY @ PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
188	D-WP(C)/24619/2026	MINATI PARIDA VS THE CIVIL JUDGE, JUNIOR DIVISION, PATTAMUNDAI, KENDRAPARA	SUNIL KUMAR PANDA VS	// 0 //	
189	D-WP(C)/24622/2026 WP(C)/16852/2026	RASHMIREKHA PRUSTI VS STATE OF ODISHA	KUMAR PRAJWAL VS	// 0 //	AOD20240000427C202600014
190	D-WP(C)/24623/2026	BABU SETHI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
191	D-WP(C)/24625/2026 WP(C)/16893/2026	NAKULA SAHOO VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
192	D-WP(C)/24626/2026	M/S MIRANIA ENTERPRISES VS THE BRANCH MANAGER, BANK OF INDIA, ANUGUL	KAJAL SAHOO VS	// 0 //	AOR20220001613C202600070
193	D-WP(C)/24627/2026	M/S JAI SANTOSHI MAA INFRASTRUCTURE PVT LTD VS DUDEEP KUMAR SARANGI		// 0 //	AOD20260000163C202600045

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		ODISHA REAL ESTATE REGULATORY AUTHORITY		//	
194	D-WP(C)/24628/2026	DR. KISHORE CHANDRASHEKAR PANIGRAHI	MANMAYA KUMAR DASH	//	AOR20220004309C202600025
	WP(C)/16892/2026	VS	VS	()	
		DIRECTOR NATIONAL INSTITUTE OF SCIENCE EDUCATION AND RESEARCH, BHUBANESWAR			
195	D-WP(C)/24629/2026	JYOTSHNA RANI ROUT	SOUBHAGYA SWAIN	//	AOR20220001296C202600082
		VS	VS	()	
		THE SUPERINTENDENT OF CGST AND CX		//	
196	D-WP(C)/24630/2026	MAA TARINI STONE PRODUCT UNIT	PARTHA SARATHI DAS	//	AOD20240000364C202600144
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-WP(C)/24631/2026	SMRUTI PRAVA PATRA	ATUL TRIPATHY	//	AOD20240000618C202600110
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-WP(C)/24632/2026	SUNABEDA TRUCK AND TIPPER OWNERS ASSOCIATION	SMRUTI BHUSAN MISHRA-2	//	AOD20240000951C202600003
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-WP(C)/24638/2026	ASHOK KUMAR RANAJAYA @ ASHOK RANAJAYA	DILLIP KUMAR RAY	//	AOR20220001556C202600013
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-WP(C)/24639/2026	RANJAN KUMAR SAHU	G. S. NAMTOAR	//	AOD20240000001C202600050
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-WP(C)/24640/2026	RAM CHANDRA DAS	GHANASHYAM NAMTOAR	//	AOD20240000001C202600049
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-WPCRL/15709/2026	SWARNA PRAVA BEHERA	SUBHA RANJAN ROUSTRAY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-ABLAPL/15595/2026	SRITAM JENA @ EBULA @ MUNA	ANUGRAHA NARAYAN SAMANTRAY	MARSHAGHAI /141 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-ABLAPL/15599/2026	CHATU PAL @ LAXMIKANTA PAL	DIPTIREKHA NANDA	BALIPATNA /94 /2026	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-ABLAPL/15600/2026	STATE OF ODISHA SITANSHU BHUSAN DASH VS	SEVATI SOREN VS	// JAGATSINGPUR /410 /2026 ()	
206	D-ABLAPL/15602/2026	STATE OF ODISHA BIKRAM ROUL @ BIKU VS	ANUGRAHA NARAYAN SAMANTRAY VS	// JAGATSINGPUR /78 /2019 ()	
207	D-ABLAPL/15606/2026	STATE OF ODISHA SARADA PRASAD MAHAPATRA VS	AJIT KUMAR RAUT VS	// NAYAGARH /155 /2026 ()	
208	D-ABLAPL/15607/2026	STATE OF ODISHA UPAMA TAZAN VS	UMA SHANKAR PATEL VS	// BHASMA /104 /2016 ()	AOR20220000263C202600034
209	D-ABLAPL/15608/2026	STATE OF ODISHA PRAMOD KUMAR ROUT VS	BISWABHUSAN DAS VS	// JAGATSINGPUR /320 /2026 ()	
210	D-ABLAPL/15613/2026	STATE OF ODISHA DURGA RAUTA VS	MANAS KUMAR CHAND VS	// BADABAZAR /167 /2026 ()	
211	D-ABLAPL/15618/2026	STATE OF ODISHA SUKANTA KUMAR PANDA VS	BIBHUTI RANJAN MOHANTY VS	// NACHUNI /206 /2025 ()	
212	D-ABLAPL/15623/2026	STATE OF ODISHA RELATION OF THE VICTIM VS	BISWAJIT MOHANTY VS	// BYREE /90 /2026 ()	
213	D-ABLAPL/15625/2026	STATE OF ODISHA SUDARSAN SAMAL VS	KSHIROD KUMAR PAHIL VS	// BADACHANA /88 /2026 ()	
214	D-ABLAPL/15629/2026	STATE OF ODISHA RAJIV KUMAR PRUSTY VS	BHABANI SHANKAR DASPARIDA VS	// BHADRESWAR /95 /2026 ()	
215	D-ABLAPL/15633/2026	STATE OF ODISHA BIRENDRA SEUL @ KISAN VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	// LAIKERA /141 /2026 () //	

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
216	D-ABLAPL/15634/2026	DEBI PRASAN SATAPATHY VS STATE OF ODISHA	RAMAKRISHAN NAIK VS	MARINE KASIA /69 /2026 () //	
217	D-ABLAPL/15635/2026	RITENDRA KUMAR SUR A @ RITENDRA SUR A VS STATE OF ODISHA	MITU KUMAR BISWAL VS	JARADA /423 /2025 () //	AOD20240000430C202600034
218	D-ABLAPL/15638/2026	M.MEENA KUMARI VS STATE OF ODISHA	NIRANJAN PANDA VS	/ /0 () //	
219	D-ABLAPL/15644/2026	MANAS RANJAN DASH VS STATE OF ODISHA	PRAVAT KUMAR MOHANTY VS	SATYABADI /164 /2026 () //	
220	D-ABLAPL/15647/2026	GOPABANDHU MAHAPATRA VS STATE OF ODISHA	SUPRIYO RANJAN MAHAPATRA VS	BHANJANAGAR /439 /2026 () //	
221	D-ABLAPL/15650/2026	BIRENDRA KUMAR ROUT VS STATE OF ODISHA	HIMANSHU SEKHAR PANDA VS	NAIKANI-DIHI /89 /2026 () //	
222	D-ABLAPL/15651/2026	BABY @ ASHOK SWAIN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RASOL /121 /2026 () //	AOR20220001631C202600146
223	D-ABLAPL/15652/2026	SIBA CHARN PALEI @ SIBA CHARAN PALEI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BARKOTE /113 /2026 () //	AOD20240000364C202600142
224	D-ABLAPL/15656/2026	BABI @ PRATAP KISHORE MOHAPATRA VS STATE OF ODISHA	GURUPRASAD BEHERA VS	BASTA /268 /2026 () //	AOR20220000925C202600031
225	D-ABLAPL/15670/2026	SUSAMA NAYAK VS STATE OF ODISHA	ASHOK KUMAR GHADAI VS	JHIRPANI P.S. /61 /2026 () //	
226	D-ABLAPL/15675/2026	LITU @ PADMALOCHAN SATAPATHY VS STATE OF ODISHA	ASHOK KUMAR GHADAI VS	ASKA /152 /2026 () //	
227	D-ABLAPL/15677/2026	PRAHALLAD MALIK	SIVA SANKAR CHAINI	MARINE KASIA /70 /2026	

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		VS	VS	()	
228	D-ABLAPL/15678/2026	STATE OF ODISHA BIKASH PARIDA	PRIYA RANJAN SINGH	RASOL /130 /2026	
		VS	VS	()	
229	D-ABLAPL/15684/2026	STATE OF ODISHA SHAIKH RIASATULLAH	ASIT KUMAR JENA	BALICHANDRAPUR /179 /2026	
		VS	VS	()	
230	D-ABLAPL/15686/2026	STATE OF ODISHA NIRMAL CHANDRA MOHARANA @ SADHUA	KARTIK CHANDRA TRIPATHY	KHARABEL NAGAR P.S. /291 /2014	
		VS	VS	()	
231	D-ABLAPL/15688/2026	STATE OF ODISHA PARESH DAS	GURUPRASAD BEHERA	BALASORE SADAR /280 /2026	AOR20220000925C202600032
		VS	VS	()	
232	D-ABLAPL/15690/2026	STATE OF ODISHA ASHWATH CHOUDHURY	SIDDHANT SARANGI	CUTTACK SADAR /333 /2026	AOD20260000163C202600046
		VS	VS	()	
233	D-ABLAPL/15694/2026	STATE OF ODISHA SISIRA CHAM @ SISHIR CHAMA	SIDHARTHA SANKAR RAY (2)	MUNIGUDA /173 /2023	
		VS	VS	()	
234	D-ABLAPL/15696/2026	STATE OF ODISHA RAMESH CHANDRA NAYAK	KULDEEP MOHANTY	TIRTOL /256 /2026	AOD20240000012C202600155
		VS	VS	()	
235	D-ABLAPL/15697/2026	STATE OF ODISHA CHUINA MALIK @ CHUYAN	PRASANT KUMAR BARIK	TIHIDI /101 /2026	
		VS	VS	()	
236	D-ABLAPL/15698/2026	STATE OF ODISHA SABITA PANIGRAHI @ SABITRI PANIGRAHI	KAUSTUVA MOHANTY	PURI TOWN /229 /2024	
		VS	VS	()	
237	D-ABLAPL/15699/2026	STATE OF ODISHA SANJAYA PADHAN	JAYADEBA BEHERA	RAMPUR (SONEPUR) /135 /2026	
		VS	VS	()	
238	D-ABLAPL/15700/2026	STATE OF ODISHA BIKASH PARIDA	PRIYA RANJAN SINGH	RASOL /129 /2026	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-ABLAPL/15702/2026	STATE OF ODISHA ABHIMANYU BAIDYA VS	CHANDRA SEKHAR PATNAIK VS	// KHALLIKOTE /387 /2026 ()	AOD20260000163C202600048
240	D-ABLAPL/15704/2026	STATE OF ODISHA BHIKARI CHARAN MUDULI VS	JAYADEBA BEHERA VS	// BOUDH /422 /2024 ()	
241	D-ABLAPL/15706/2026	STATE OF ODISHA BAPI @ PRABIN PALEI VS	PARTHA SARATHI DAS VS	// KEONJHAR SADAR /525 /2025 ()	AOR20220003722C202600096
242	D-ABLAPL/15707/2026	STATE PF ORISSA SANIA MALIK @ LOKANATH MALIK VS	SARADA PRASAD DASH VS	// SORO /427 /2026 ()	
243	D-ABLAPL/15711/2026	STATE OF ODISHA SURAJ PATRA @ GUDDU PATRA VS	BHARAT BHUSAN ROURAY VS	// BANAPUR P.S. /424 /2021 ()	
244	D-ABLAPL/15713/2026	STATE OF ODISHA RAMESH PATRA VS	SOUBHAGYA KUMAR DASH VS	// RAMANAGUDA /103 /2025 ()	AOR20220001631C202600147
245	D-ABLAPL/15714/2026	STATE OF ODISHA RANJIT DALAI VS	BISWARANJAN DALAI VS	// KUJANGA /138 /2026 ()	AOR20220003722C202600094
246	D-ABLAPL/15715/2026	STATE OF ODISHA SUBHASIS BEHERA VS	DEBASIS SAHOO VS	// NANDIPADA /206 /2026 ()	AOR20220003390C202600024
247	D-ABLAPL/15717/2026	STATE OF ODISHA SATYABRATA JENA @ SATYA VS	PRASANT KUMAR BARIK VS	// DHAMNAGAR /85 /2019 ()	
248	D-ABLAPL/15718/2026	STATE OF ODISHA TUNA @ PRALAP MOHAPATRA VS	GURUPRASAD BEHERA VS	// BASTA /268 /2026 ()	AOR20220000925C202600033
249	D-ABLAPL/15722/2026	STATE OF ODISHA RAKESH PRASAD VS STATE OF ODISHA	BISWANATH BEHERA VS	// BAMBARI /36 /2026 () //	

## ORISSA HIGH COURT

FILING REPORT AS ON :25/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-ABLAPL/15723/2026	GOBINDA DAS @ BAPUN @ GOBINDA CHANDRA DAS VS STATE OF ODISHA	SURUPRASAD BEHERA VS	REMUNA /32 /2026 () //	AOR20220000925C202600034
251	D-ABLAPL/15724/2026	BABULA SAHU @ SIBASIS SAHU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PADMAPUR /19 /2019 () //	AOR20220001631C202600148
252	D-ABLAPL/15731/2026	SUCHISMITA MOHANTY VS STATE OF ODISHA(VIG.)	HEMANT KUMAR MUND VS	BALASORE VIGILANCE /6 /2026 () //	
253	D-ABLAPL/15732/2026	SARASWATI SAMAL VS STATE OF ODISHA	JAYADEBA BEHERA VS	AUL /226 /2013 () //	AOD20240000366C202600073
254	D-ABLAPL/15733/2026	SIPU BEHERA @ PRAVAT KUMAR BEHERA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BHUBAN /247 /2026 () //	AOR20220001296C202600084

# ORISSA HIGH COURT

**MISC CASES FILED on :25/05/2026**

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ARBA/24624/2026 ARBA/ /	PROJECT DIRECTOR, NHAI, PIU, SAMBALPUR MP	MURDAN MOHAN DAS	9/2026
2	D-MSA/19612/2026 MSA/24/2026	SPECTRUM PROPERTIES, GANJAM MP	DEEPALI MAHAPATRA	44/2026
3	D-CRLMP/11700/2026 CRLMP/588/2026	CHANDRAKANT BARIHA MP	CHARCHIT PRADHAN	143/2026
4	D-RPFAM/23080/2026 RPFAM/ /	SUKANTA KUMAR RAY MP	SATYABRATA DASH	225/2026
5	D-CONTC/7841/2023 CONTC/7841/2023	ACHYUTANANDA BASTIA MP		376/2026
6	D-BLAPL/9646/2026 BLAPL/3137/2026	BISHNU PRASAD PATTNAIK @ BIRANCHI MP	DEBASIS PANDMAIK	386/2026
7	D-BLAPL/15605/2026 BLAPL/5312/2026	DILLIP KUMAR NAIK MP	PRAVAT KUMAR NAYAK	387/2026
8	D-BLAPL/11590/2026 BLAPL/3895/2026	BHARAT NAIK MP	MANAS KUMAR CHAND	388/2026
9	D-BLAPL/13599/2026 BLAPL/4740/2026	BIJAY @ RAMDHAN SAHOO MP	BHARAT BHUSAN ROUTRAY	389/2026
10	D-RSA/17075/2026 RSA/270/2026	SRIKANTA KUMAR HOTA MP	RAJIV KUMAR MAHANTA	866/2026
11	D-FAO/12617/2026 FAO/650/2026	D.M,NEW INDIA ASSURANCE CO. LTD.,JANAKPUR MP	SRIBRAT SATPATHY	882/2026
12	D-FAO/93/2019 FAO/93/2019	TRILOCHAN RATH MP		883/2026
13	D-FAO/93/2019 FAO/93/2019	TRILOCHAN RATH MP		884/2026
14	D-ABLAPL/14436/2026 ABLAPL/5769/2026	SRICHANDAN PRADHAN MP	BIBHUTI BHUSAN SWAIN	911/2026
15	D-ABLAPL/11851/2026 ABLAPL/4938/2026	DURGA CHARAN MARNDI MP		912/2026
16	D-CMP/24529/2026 CMP/ /	SURESWARI PATEL MP	AJAYA KUMAR NANDA	1024/2026
17	D-CMP/24552/2026 CMP/ /	SAMIM BUX MP	HARIHAR PANIGRAHI	1025/2026
18	D-CMP/24583/2026 CMP/ /	KARUNAKAR NAYAK@NAIK MP	BASUDEV MISHRA	1026/2026
19	D-CMP/24614/2026 CMP/ /	RATAN HATI MP	PRASANTA KUMAR SATAPATHY	1027/2026
20	D-CMP/24620/2026 CMP/ /	NIRANJAN NAYAK MP	PRASANTA KUMAR SATAPATHY	1028/2026
21	D-CMP/24621/2026 CMP/ /	DINU BHAKTA @ BHUKTA MP	PRASANTA KUMAR SATAPATHY	1029/2026
22	D-CMP/24582/2026 CMP/ /	AMULYA JENA MP	ARUN KUMAR BEHERA	1030/2026
23	D-MACA/16120/2026 MACA/ /	THE LEGAL MANAGER, CHOLA MS GENERAL INSURANCE MP	ANAND SUNDAR KANUNGO	1244/2026
24	D-MACA/24590/2026 MACA/ /	D.M., UNITED INDIA INSURANCE CO.LTD.,SIBRA MP	SRIBRAT SATPATHY	1245/2026
25	D-MACA/24608/2026 MACA/ /	D.M., NEW INDIA ASSURANCE CO. LTD., SANTAM MP	ANAND SUNDAR KANUNGO	1246/2026
26	D-MACA/24617/2026	B.M., ORIENTAL INSURANCE CO.LTD., SURDAR MP	ANAND SUNDAR KANUNGO	

	MACA/ /	MP		1247/2026
27	D-CRLMC/15619/2026 CRLMC/ /	BASANTA KUMAR SETHI MP	ARPIT SARANGI	1370/2026
28	D-CRLMC/15621/2026 CRLMC/ /	M. SURESH MP	RAMESH CHANDRA BEHERA	1371/2026
29	D-CRLMC/15640/2026 CRLMC/ /	SANJAYA KUMAR PADHI MP	RAMAKRISHNA NAIK	1372/2026
30	D-CRLMC/15592/2026 CRLMC/ /	SANJAYA KUMAR GHOSH @ SANJIB GHOSH MP	PRAVASH CHANDRA JENA	1373/2026
31	D-CRLMC/15681/2026 CRLMC/ /	SANJAYA KUMAR GHOSH @ SANJIB GHOSH MP	PRAVASH CHANDRA JENA	1374/2026
32	D-CRLMC/15685/2026 CRLMC/ /	JAYANTA KUMAR PANDA MP	PRADIPTA VARMA	1375/2026
33	D-CRLMC/15710/2026 CRLMC/ /	SARBESWAR BEHERA MP	SUDEEP KUMAR SARANGI	1376/2026
34	D-CRLA/117/2011 CRLA/117/2011	HARIHAR PATRA MP	M/S.D.D.NAYAK	1415/2026
35	D-CRLA/13197/2026 CRLA/414/2026	NIKUNJA RAMAN SATAPATHY MP	RAMESH CHANDRA BEHERA	1416/2026
36	D-CRLA/15631/2026 CRLA/ /	RANJIT KUMAR PADHY @ MILI MP	BHARAT BHUSAN ROUSTRAY	1417/2026
37	D-CRLA/36780/2024 CRLA/1258/2024	PANKAJA MUNA@PANKAJA MP	SIDHARTHA SANKAR RAY(2),M/s SASWATA PATNAIK, S.K.SINGH, A.	1418/2026
38	D-CRLA/15664/2026 CRLA/466/2026	PRAVATI SWAIN MP	HEMANT KUMAR MUND	1419/2026
39	D-CRLA/15664/2026 CRLA/466/2026	PRAVATI SWAIN MP	HEMANT KUMAR MUND	1420/2026
40	D-WA/24563/2026 WA/793/2026	NABAKISHORE PAHADASINGH MP	BANSHIDHAR SATAPATHY	1882/2026
41	D-WA/12665/2026 WA/492/2026	HIMANSU SEKHAR SAHOO @ SUDHANSU MP	SEKHAR SAHOO	1883/2026
42	D-WA/24449/2026 WA/ /	STATE OF ODISHA MP	SABITA RANJAN PATTNAIK,A.G.A	1884/2026
43	D-WA/24449/2026 WA/ /	STATE OF ODISHA MP	SABITA RANJAN PATTNAIK,A.G.A	1885/2026
44	D-WA/24450/2026 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY, A.G.A.	1886/2026
45	D-WA/24450/2026 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY, A.G.A.	1887/2026
46	D-WA/24476/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	1888/2026
47	D-WA/24476/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	1889/2026
48	D-WA/24581/2026 WA/ /	STATE OF ODISHA MP	KAILASH CHANDRA KAR,G.A	1890/2026
49	D-WA/24581/2026 WA/ /	STATE OF ODISHA MP	KAILASH CHANDRA KAR,G.A	1891/2026
50	D-WP(C)/24526/2026 WP(C)/16889/2026	DR.PRABHASH KUMAR NAIK MP	AVIJIT MISHRA	10149/2026
51	D-WP(C)/24527/2026 WP(C)/16887/2026	SASHI BHUSAN DASH MP	NEELAKANTHA PANDA	10150/2026
52	D-WP(C)/24528/2026 WP(C)/16829/2026	GREWAL MINERAL AND METALS LLP, GU MP	RUCHA CHHAJED	10151/2026
53	D-WP(C)/24530/2026 WP(C)/16885/2026	DR.SHANKAR RAM CHANDWANI MP	AVIJIT MISHRA	10152/2026
54	D-WP(C)/20401/2026 WP(C)/14433/2026	RAJADHANI SCHOOL FOR BLIND, DEAF AND MP	PRADYUMN, BHUBHINISWARANTY	10153/2026
55	D-WP(C)/24533/2026 WP(C)/16881/2026	DR.SANJIB KUMAR PANDA MP	AVIJIT MISHRA	10154/2026
56	D-WP(C)/24535/2026 WP(C)/16888/2026	KADAMBINI BEHERA MP	PRAVAT KUMAR LENKA	10155/2026
57	D-WP(C)/20873/2026 WP(C)/14333/2026	DR.RUCHA CHHAJED MP	AVIJIT MISHRA	10156/2026

58	D-WP(C)/24538/2026 WP(C)/ /	ZADAILI KHAN MP	KARUNAKAR RATH	10157/2026
59	D-WP(C)/24541/2026 WP(C)/ /	KARUNAKAR RATH MP		10158/2026
60	D-WP(C)/24544/2026 WP(C)/16875/2026	SADASHIBA DAS MP	AMIT PRASAD BOSE	10159/2026
61	D-WP(C)/24546/2026 WP(C)/16880/2026	DIPTI RANJAN PANDA MP	BIJAYA KUMAR BEHERA 1	10160/2026
62	D-WP(C)/24549/2026 WP(C)/ /	SUMITRA MAJHI MP	MANOJ KUMAR BALASAMANTA	10161/2026
63	D-WP(C)/5957/2026 WP(C)/5056/2026	ANADI CHARAN NATH MP	M/S. JYOTIRMOY MOHAPATRA	10162/2026
64	D-WP(C)/24559/2026 WP(C)/16871/2026	MANORANJAN MOHAPATRA MP	NIRANJAN LENKA	10163/2026
65	D-WP(C)/24566/2026 WP(C)/16882/2026	SHREE SHREE JAGANNATH THAKURS SHREESARAKUMAR MOHANTY MP	SHREESARAKUMAR MOHANTY NEJEGAON, CHAULIAGANJ,CUTTACK	10164/2026
66	D-WP(C)/24568/2026 WP(C)/ /	SANJOY DEY MP	MANA MOHAN PATTANAYAK	10165/2026
67	D-WP(C)/4678/2026 WP(C)/5251/2026	MUSI BARIK MP		10166/2026
68	D-WP(C)/14275/2026 WP(C)/10264/2026	SANJAY SARKAR MP	ANJAN KUMAR BISWAL	10167/2026
69	D-WP(C)/24575/2026 WP(C)/16878/2026	RANJAN KUMAR GIRI MP	NIRANJAN LENKA	10168/2026
70	D-WP(C)/24378/2026 WP(C)/ /	KAUSHALYA MANDAL MP	MAHESWAR MOHANTY	10169/2026
71	D-WP(C)/24577/2026 WP(C)/ /	THE AUTHORISED SIGNATORY, PNB METROPOLITAN INSURANCE CO. LTD., KARNATAKA MP		10170/2026
72	D-WP(C)/24578/2026 WP(C)/ /	MADAN MOHAN BEHERA MP	BHABANI SANKAR DAS	10171/2026
73	D-WP(C)/24584/2026 WP(C)/16864/2026	SUPRAKASH DAS MP	SAPAN KUMAR PAL	10172/2026
74	D-WP(C)/24586/2026 WP(C)/ /	AMRUN BIBI MP	CHITTA RANJAN PATNAIK	10173/2026
75	D-WP(C)/53098/2025 WP(C)/72/2026	THE SENIOR DIVISIONAL MANGER, THE ORIENTAL LIFE INSURANCE COMPANY LTD, BBSR MP		10174/2026
76	D-WP(C)/24585/2026 WP(C)/ /	EXECUTIVE ENGINEER (ELECTRICAL) TP MP	PRASHANT KUMAR TRIPATHY	10175/2026
77	D-WP(C)/53930/2024 WP(C)/89/2025	JYOTI RANJAN SAHOO MP	MR. ASIT KUMAR DASH, (MR. R.P.KAR, SR. ADV.)	10176/2026
78	D-WP(C)/24587/2026 WP(C)/ /	MACHHINDRA DANGA@DANG MP	ALOK KUMAR PANDA	10177/2026
79	D-WP(C)/24588/2026 WP(C)/16859/2026	DEVASIS PATNAIK MP	MANOJA KUMAR KHUNTIA	10178/2026
80	D-WP(C)/41493/2025 WP(C)/29031/2025	MATRUBHASA PRACHAR SAMITI, CUTTACK MP	CHITRASEN PARIDA	10179/2026
81	D-WP(C)/12438/2026 WP(C)/9259/2026	JITENDRA KUAMR BARIK MP	PRABHAT KUMAR DASH	10180/2026
82	D-WP(C)/24589/2026 WP(C)/ /	M/S.SURYA ENTERPRISES, CUTTACK MP	SUNIL MISHRA	10181/2026
83	D-WP(C)/23594/2026 WP(C)/ /	PRADIPTA KUMAR BEHERA MP	SAIBRATA RATH	10182/2026
84	D-WP(C)/31320/2025 WP(C)/23691/2025	ADITYA PARK PROPERTIES PRIVATE LTDC MP	CHITRASEN PARIDA	10183/2026
85	D-WP(C)/24595/2026 WP(C)/ /	MINAKSHI PRADHAN MP	BIJAY JENA	10184/2026
86	D-WP(C)/24594/2026 WP(C)/ /	DAMAYANTI SAHU MP	KAPILA CHARAN NAYAK	10185/2026
87	D-WP(C)/41452/2025 WP(C)/29376/2025	MATRUBHASA PRACHAR SAMITI MP	CHITRASEN PARIDA	10186/2026
88	D-WP(C)/24596/2026 WP(C)/ /	M/S.SUNSHINE ELECTRICALS, JHARSUGUDA MP	BHABANI PRASAD MOHANTY	10187/2026
89	D-WP(C)/34194/2024	NIRANJAN PARIDA	RAJ BIMAL DAS	

	WP(C)/21750/2024	MP		10188/2026
90	D-WP(C)/34194/2024	NIRANJAN PARIDA	RAJ BIMAL DAS	
	WP(C)/21750/2024	MP		10189/2026
91	D-WP(C)/24597/2026	ANAND KUMAR LODHA	BHABANI PRASAD MOHANTY	
	WP(C)/ /	MP		10190/2026
92	D-WP(C)/24598/2026	PRADEEP KUMAR BHUYAN	SHIVSANKAR MOHANTY	
	WP(C)/16891/2026	MP		10191/2026
93	D-WP(C)/24599/2026	TANKADHARA MOHAPATRA	JYOTI PATNAIK	
	WP(C)/16861/2026	MP		10192/2026
94	D-WP(C)/24603/2026	M/S. FAIRDEALS LOGISTICS, JHARSHUGUBA	BHABANI PRASAD MOHANTY	
	WP(C)/ /	MP		10193/2026
95	D-WP(C)/24602/2026	SAMPURNA SETHY	SHIBANI SHANKAR PRADHAN	
	WP(C)/ /	MP		10194/2026
96	D-WP(C)/24604/2026	M/S.SHYAM ALUMINUM INDUSTRIES, JHARSHUGUBA	BHABANI PRASAD MOHANTY	
	WP(C)/ /	MP		10195/2026
97	D-WP(C)/24611/2026	SUBRAT PATEL	PRASANTA KUMAR SATAPATHY	
	WP(C)/ /	MP		10196/2026
98	D-WP(C)/24612/2026	M/S.KIS PROJECTS PVT.LTD.,BHUBANESWAR	ANITARI BEHERA	
	WP(C)/ /	MP		10197/2026
99	D-WP(C)/24607/2026	DESABHAKTA BHAGABAT PRASAD PRADHAN	MANAB KUMAR PRADHAN	
	WP(C)/16853/2026	MP		10198/2026
100	D-WP(C)/21490/2026	JAWAHARLAL NAYAK	IN PERSON	
	WP(C)/ /	MP		10199/2026
101	D-WP(C)/24618/2026	ASHALATA MOHANTY @ PRADHAN	PRASANTA KUMAR SATAPATHY	
	WP(C)/ /	MP		10200/2026
102	D-WP(C)/14025/2026	ASHOK KUMAR SAHU	DIGANTA DAS	
	WP(C)/10246/2026	MP		10201/2026
103	D-WP(C)/31863/2025	SAFAL CONSTRUCTION PRIVATE LIMITED,CHHIBRA	CHITRASEN PARIDA	
	WP(C)/23707/2025	MP		10202/2026
104	D-WP(C)/18093/2026	M/S KALINGA WARRIORS SECURITY SERVICES,SIODHANT	SARANGI	
	WP(C)/12604/2026	MP		10203/2026
105	D-WP(C)/24623/2026	BABU SETHI	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		10204/2026
106	D-WP(C)/7461/2025	SRINIBAS SWAIN	CHITRASEN PARIDA	
	WP(C)/5998/2025	MP		10205/2026
107	D-WP(C)/41748/2025	MATRUBHASA PRACHAR SAMITI,CUTTACK	CHITRASEN PARIDA	
	WP(C)/29596/2025	MP		10206/2026
108	D-WP(C)/30919/2025	BIBEKANANDA PARIDA	CHITRASEN PARIDA	
	WP(C)/22306/2025	MP		10207/2026
109	D-WP(C)/51105/2025	LAXSAN ASSOCIATES, BHUBANESWAR	M/S. SUKANTA KUMAR DALAI	
	WP(C)/35431/2025	MP		10208/2026
110	D-WP(C)/24622/2026	RASHMIREKHA PRUSTI	KUMAR PRAJWAL	
	WP(C)/16852/2026	MP		10209/2026
111	D-WP(C)/42019/2025	SWOSTI EDUCATIONAL FOUNDATION, BBSR	CHITRASEN PARIDA	
	WP(C)/29374/2025	MP		10210/2026
112	D-WP(C)/28713/2024	SAHIL BHAYANA	CHITRASEN PARIDA	
	WP(C)/16580/2024	MP		10211/2026
113	D-WP(C)/24625/2026	NAKULA SAHOO	SAIBRATA RATH	
	WP(C)/16893/2026	MP		10212/2026
114	D-WP(C)/42026/2025	MAHENDRA KUMAR MISHRA	ADYASIDHI MISHRA	
	WP(C)/29885/2025	MP		10213/2026
115	D-WP(C)/24627/2026	M/S JAI SANTOSHI MAA INFRASTRUCTURE,SHUDEPTA	KUMAR SARANGI	
	WP(C)/ /	MP		10214/2026
116	D-WP(C)/53875/2025	SOUMYA RANJAN BARIK	KRISHNA CHANDRA SAHU	
	WP(C)/37201/2025	MP		10215/2026
117	D-WP(C)/53400/2025	SAMIR KUMAR SAHOO	KRISHNA CHANDRA SAHU	
	WP(C)/36805/2025	MP		10216/2026
118	D-WP(C)/24628/2026	DR. KISHORE CHANDRASHEKAR PANIGRAHA	MINMAYA KUMAR DASH	
	WP(C)/16892/2026	MP		10217/2026
119	D-WP(C)/24630/2026	MAA TARINI STONE PRODUCT UNIT	PARTHA SARATHI DAS	
	WP(C)/ /	MP		10222/2026
120	D-WP(C)/24631/2026	SMRUTI PRAVA PATRA	ATUL TRIPATHY	
	WP(C)/ /	MP		10223/2026

121	D-WP(C)/24632/2026 WP(C)/ /	SUNABEDA TRUCK AND TIPPER OWNERS ASSOCIATION MP	SHASHI KANISHAN MISHRA	10224/2026
122	D-WP(C)/24638/2026 WP(C)/ /	ASHOK KUMAR RANAJAYA @ ASHOK RANAJAYA MP	ANIL KUMAR RAY	10225/2026
123	D-WP(C)/24639/2026 WP(C)/ /	RANJAN KUMAR SAHU MP	G. S. NAMTOAR	10226/2026
124	D-WP(C)/24640/2026 WP(C)/ /	RAM CHANDRA DAS MP	GHANASHYAM NAMTOAR	10227/2026